



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,24th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
19	WP(C)/3235/2020 FIXED	MISMA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR. M AHMED MD I H LASKAR	SC, PNRD GA, ASSAM SC, ASEC
20	WP(C)/3688/2020 B/O	SUMON DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DEKA MR. R S MISHRA	GA, ASSAM, SC, SIVSAGAR MUNICIPAL BOARD
REMOTE VIDEO CONFERENCING MATTERS				
21	I.A.(Civil)/1465/2020 THIS ITEM WILL BE TAKEN UP THROUGH REMOTE VIDEO CONFERENCING AFTER COMPLETION OF OTHER MATTERS, FIXED in WP(C)/2868/2020 WITH WP(C)/2868/2020	PURBUTTAR KHADAN MAZDOOR SANGH (BMS) AND 3 ORS Versus THE UNION OF INDIA AND 12 ORS	DR. AK SARAF MR. S CHETIA MR K CHOUDHURY	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, COAL INDIA
		PURBUTTAR KHADAN MAZDOOR SANGH (BMS) AND 3 ORS Versus THE UNION OF INDIA AND 12 ORS	DR. A SARAF MR. S CHETIA MR K CHOUDHURY	MR. M Z AHMED, SC, COAL INDIA LTD. MR K P PATHAK, SC, FOREST DEPTT. (R- 8 TO 10) GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA

LEAVE NOTE OF ADVOCATES FOR 24/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
28	Bail Appln./1873/2020 (PDF COPY) B/O	PINKU DAS Versus THE STATE OF ASSAM	MR. A B T HAQUE MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
MOTION				
29	AB/2461/2020 (PDF COPY)	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR Z KAMAR	PP, ASSAM
30	AB/2470/2020 (PDF COPY) B/O	BHASWATI TALUKDAR AND ANR. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
BAIL HEARING				
31	AB/2216/2020 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. S DEY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT AFTER THE RISING OF
THE SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
13	WP(C)/2286/2020 FIXED	M/S. MATLEBUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN MR A CHALIHA	MR. B D KONWAR SR. ADV. MR. B D GOSWAMI MR R KALITA MR B ISLAM
	WITH			
14	WP(C)/2308/2020	M/S MATLEBUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN MR A CHALIHA	MR. B D KONWAR SR. ADV. MR. B D GOSWAMI MR A KALITA MR B ISLAM
	WITH			
15	WP(C)/2369/2020	M/S MATLEBUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN MR A CHALIHA	SC, NHAI ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 24/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

**[THIS BENCH WILL SIT AFTER RISING
FROM DIVISION BENCH - II.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

10	FAO/28/2020 FIXED	MOHAN CH MEDHI Versus SHRI PRASANJIT DUTTA AND 8 ORS	MR. A DAS MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/1467/2020 in FAO/28/2020	MOHAN CH MEDHI Versus SHRI PRASANJIT DUTTA AND 8 ORS	MR. A DAS MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	AB/2428/2020 CONNECTED WITH ITEM NO. 27 IN THE DAILY CAUSE LIST. FIXED	PANKAJ BHUYAN Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK MR A CHALIHA	PP, ASSAM
30	AB/2471/2020 (PDF COPY), B/O	MAHIBUL ISLAM Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
31	AB/2473/2020 (PDF COPY), B/O	BHASKAR JYOTI NATH Versus THE STATE OF ASSAM	MR. A M BORA MR. D P BORAH	PP, ASSAM
32	AB/2474/2020 (PDF COPY) B/O	IMRAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. MOHAMMAD ALI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH

**ITEM NOS. 30 AND 31 WILL BE TAKEN VIA
REMOTE VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
29	CrI.Rev.P./171/2020 FIXED	RAJESH GOALA Versus THE STATE OF ASSAM	MR. M J BARUAH	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/1671/2020 FIXED, BY SLIP	RUBIYA BIBI AND 4 ORS. Versus THE STATE OF ASSAM	MR. I A TALUKDAR	PP, ASSAM
31	AB/1784/2020 FIXED, BY SLIP	WILBURN S. DAIMARY Versus THE STATE OF ASSAM	MR. D P CHALIHA MR I AHMED MS M ROY	PP, ASSAM
32	AB/2024/2020 FIXED	ABUL KALAM AZAD @ KH. ABUL KALAM AND 2 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
<u>ORDERS</u>				
33	I.A.(CrI.)/325/2020 WITH OFFICE NOTE AND LCR 5 FILES, B/O in CrI.A./144/2020 WITH CrI.A./144/2020	GAFUR AI AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR J H SAIKIA	PP, ASSAM
		GAFUR AI AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR J H SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[THIS BENCH WILL SIT AFTER THE RISING OF THE SPECIAL DIVISION BENCH.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
11	AB/2479/2020 (PDF COPY) B/O	PARTHA PRATIM DAS @ PARTH PRATIM KOIBORTTA AND ANR. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
12	AB/2483/2020 (PDF COPY) B/O	MOHIDUL HOQUE CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
13	AB/2488/2020 (PDF COPY) B/O	DEBAJIT NATH Versus THE STATE OF ASSAM	MR. A M BORA MR. R BORA MR. V A CHOWDHURY	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./1730/2020 FIXED	MD. SAHINUL ISLAM @ SHAHINUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
WITH				
15	Bail Appln./1763/2020	ZIAUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R ALI MR. I U CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
11	WP(C)/3699/2020 B/O	V. KRISHNENDU SINHA Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. R BORA	

LEAVE NOTE OF ADVOCATES FOR 24/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

34	I.A.(Civil)/1320/2020 CONNECTED WITH ITEM NO. 13 IN THE DAILY CAUSE LIST in WP(C)/623/2017 WITH WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS Versus THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
		SMT. SARMISTHA BARUA and 7 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	WITH I.A.(Civil)/763/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS Versus SMT. SARMISTHA BARUA and 13 ORS	MR R SENSUA MR. S BORTHAKUR	MR. P N GOSWAMI
	WITH I.A.(Civil)/1509/2020 in WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
35	I.A.(Civil)/1506/2020 (PDF COPY), CONNECTED WITH ITEM NO. 24 IN THE DAILY CAUSE LIST in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
36	I.A.(Civil)/1507/2020 (PDF COPY), CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST in WP(C)/5005/2016	ALL ASSAM TRIBAL SANGHA AND ANR. Versus BHAGWAN PATOR AND 7 ORS.	MR N DUTTA MS. S HAZARIKA	
37	I.A.(Civil)/1508/2020 (PDF COPY), CONNECTED WITH ITEM NO. 31 IN THE DAILY CAUSE LIST. in WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
38	I.A.(Civil)/1510/2020 (PDF COPY), CONNECTED WITH ITEM NO. 29 IN THE DAILY CAUSE LIST. in WP(C)/2967/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus INDRAJIT KOULI AND 6 ORS.	MR N DUTTA MS. S HAZARIKA	
39	I.A.(Civil)/1511/2020 (PDF COPY), CONNECTED WITH ITEM NO. 28 IN THE DAILY CAUSE LIST in WP(C)/2960/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus HARI PRASAD MILI AND 16 ORS.	MR N DUTTA MS. S HAZARIKA	

40 I.A.(Civil)/1517/2020 BHAGWAN PATOR
(PDF COPY), CONNECTED WITH **Versus**
ITEM NO. 17 IN THE DAILY CAUSE THE STATE OF ASSAM AND 6 ORS
LIST
in WP(C)/5005/2016

MR. D K DAS
MR H BETALA

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

[CIVIL BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
29	WP(C)/2898/2020 FIXED	PRAHLAD MASHAHARY AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH	SC, SEC. EDU. SC, BTC
30	WP(C)/3706/2020 B/O	DHIRENDRA NATH BASUMATARY Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, FOREST SC, BTC
31	WP(C)/3720/2020 B/O	BINOD KARMAKAR AND 145 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, ELEM. EDU ASSTT.S.G.I.
32	WP(C)/3722/2020 B/O	SHANKU NAMASUDRA AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, ELEM. EDU ASSTT.S.G.I.
33	WP(C)/3727/2020 B/O	DIPIKA DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MS. P BORAH MR. S BORTHAKUR	SC, ELEM. EDU
<u>ADMISSION</u>				
34	WP(C)/574/2020 FIXED	RAJDEEP DAS Versus THE UNION OF INDIA AND 3 ORS	MR D CHOUDHURY MR. S DEKA MR. A D CHOUDHURY MR. P DUTTA MS. J BORO MR. T CHAKRABORTY	MR H GUPTA ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 24/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
29 Crl.Pet./350/2020 FIXED	BORNALI DUTTA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	MR. N BARUA (R2) MR G J SAIKIA MR U SARMA (R2) MR S DAS PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020